

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 143/MP/2024

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulations 57 & 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023.

Petitioner : NTPC Limited

Respondents : NLDC and 49 others

Date of Hearing : **13.12.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Ashutosh Srivastava, Advocate, NTPC
Shri Siddharth Nigotia, Advocate, NTPC
Shri Kshitij Pandey, Advocate, NTPC
Shri Ravin Dubey, Advocate, MPPMCL
Shri Gajendra Singh, NLDC
Shri Alok Mishra, NLDC
Shri Debjyoti, NLDC
Shri Vyom Chaturvedi, Advocate, MSEDCL
Shri Rahul Kinra, Advocate, BSES Discoms
Shri Aditya Ajay, Advocate, BSES Discoms
Ms. Isnain, Advocate, BSES Discoms

Record of Proceedings

At the outset, the learned counsel for the Respondent BSES Discoms and the Respondent MPPMCL sought three weeks' time to file their replies. The representative of NLDC submitted that a reply has been filed in the matter.

2. The Commission, after hearing the parties, directed the Respondents to file their replies, by **24.1.2025**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **21.2.2025**.

3. The Petition shall be listed for hearing on **6.3.2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

